IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.314
IA-2827/2022
In
IB-363(ND)/2022

IN THE MATTER OF:
M/s. Intec Capital Ltd. **.... APPLICANT/PETITIONER**
Vs.
Upkar Kaur **.... PERSONAL GUARANTOR**

SECTION
U/s 95(1) **Order delivered on 30.01.2023**

CORAM:
SHRI ATUL CHATURVEDI **SHRI BACHU VENKAT BALARAM DAS**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

PRESENT:
For the Applicant/RP : Adv. GaganGulati, Adv. Govind Keshav for Resolution Professional
For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 14.03.2023.

Sd/-
(Court Officer)

Mamta 30.01.2023